

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

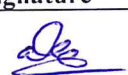
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) /66/230/HDB/2017
NAME OF THE COMPANY	Trimbhak Investment & Finance Services Pvt Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Trimbhak Investment & Finance Services Pvt Limited
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V S Raju for Applicant	Advocate	Vbsaju1@gmail.com 9849120947	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and submit notices have already been served to all statutory authorities as directed by this Tribunal. He submits a similar connected petition is already filed before Mumbai Bench is still pending and requested early disposal of the case.

Post the case on 16.10.2017.


Member (T)


Member (J)